Suppl. Cause List No. 1 Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 03/2016 IA No. 1/2016

Amrita Singh ...Petitioner

Through :-None.

v/s

Sagar Singh and others

...Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the petitioner could not be contacted through virtual mode.

Adjourned.

List on 15.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 08.06.2020 Shammi